NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 20/11 TP 46/16 For order		For orders	397/398	B. Govinda Ramesh Vs Vinayasa Engineering (P) Ltd. & 3 Ors.	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
I. G. M. GAZAPATHZ 9845) 33860	PCS fx Pelitiones	G.M. Ti

2. Shreyas.A 9036118414 For VGB Associates

for Respondent Shuyas

PCS for petitioner is present. Counsel for respondent is present. The matter is listed for clarification/order. We have already heard both sides in this matter.

Orders reserved.

MEMBER (J)

MEMBER (T)